

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3973
ANSWERED ON:22.08.2003
ACTION AGAINST CERTAIN SUGAR MILLS
PRABHA RAU

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether certain sugar mills in the cooperative sector and export houses in Maharashtra have violated the Essential Commodities Act, 1955 by diverting sugar meant for export into the domestic market;
- (b) if so, the names of such sugar mills and the reasons which prompted them to resort to such practice; and
- (c) the action taken against such mills?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SREENIVASA PRASAD)

(a),(b)&(c): As per the Commissionerate of Central Excise & Customs, Pune, Aurangabad and Nagpur Zones, 14 exporters involving 21 sugar mills have diverted sugar meant for exports to the domestic market. A statement containing the requisite information is enclosed at the Annexure.

The names of these exporters/sugar mills, have been forwarded to the Competent Authority for taking appropriate action for violation of Clause 9 of the Sugar (Control) Order, 1966 issued under Section 3 of the Essential Commodities Act, 1955.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a)&(b) OF UNSTARRED QUESTION NO. 3973 DUE FOR ANSWER (08-2003 IN LOK SABHA.

STATEMENT OF SUGAR MILLS/EXPORTERS RELATING TO DIVERSION OF SUGAR MEANT FOR EXPORT TO DOMESTIC MARKET/PROOF OF EXPORT NOT FURNISHED

S.NO.	NAME OF THE SUGAR MILL OF EXPORT NOT FURNISHED (IN MTs)	NAME OF THE EXPORTER	QUANTITY DIVERTED/PROOF
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1	M/s Dnayneshwar S.S.K. Ltd., Bhende		
(i)	M/s. Shivnathrai Harnarain (India) Ltd.	1900.0	

(ii)	M/s. Standard Investments	2496.0	
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(iii)	M/s. C.M. Mehta & Co.	260.0	
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Total : 4656.0

2. M/s. Shree Shankar SSK Ltd; Sadashivnagar. M/s. Shivnathrai Harnarain (India) Ltd. 6492.9

3. M/s. Shri Shankar Maharshi Shankarrao
Mohite Patil SSK Ltd; Akluj M/s. Shivnathrai Harnarain (India) Ltd. 26995.6

4. M/s Gadhinglaj Taluka SSK Ltd; Gadhinglaj M/s. Shivnathrai Harnarain (India) Ltd. 15445.0

5. M/s. Krishna SSK Ltd; Karad M/s. Shivnathrai Harnarain (India) Ltd. 13772.3

6. M/s. Shri Kedareshwar SSK Ltd; Shevgaon, M/s. Nielson Overseas Pvt. Ltd. 4750.0

7 M/s. Agasti SSK Ltd., Akole, Agasti Nagar M/s. Jay Jagdish Sugar 1845.0

8. M/s. Niphad SSK Ltd, Niphad M/s. Jay Jagdish Sugar 9216.7

9. M/s. Vasant Rao Dada Patil SSK Ltd., Vithewadi M/s. Jay Jagdish Sugar 5420.5

10. M/s. Sant Eknath SSK Ltd., Paithan M/s. Yogi Exports 2500.0

11. M/s Purna SSK Ltd., Basmathnagar

(i) M/s. Yogi Exports 5000.0

(ii) M/s. Ashok Exporter 5000.0

Total: 10,000.0

12. M/s. Hutatma Jayawantrao Patil SSK

Ltd., Suryanagar M/s. Ashok Exporter 2269.6

13. M/s. Sahyadri SSK Ltd., Sahyadri M/s. Gold Mould & Jewellery (I) Pvt. Ltd. 160.0

14. M/s. Sant Damaji SSK Ltd., Mangalvedha M/s. Gold Mould & Jewellery (I) Pvt. Ltd. Not available

15. M/s. Dongarai Sagarshwar SSK Ltd., Raigaon M/s. Shiva Marketing 1231.5

16. M/s. Shetkari SSK Ltd., Killari M/s. S.R. Marketing 776.0

17. M/s. Mula SSK Ltd., Sonai M/s. S.R. Marketing 500.0

18. M/s. Terna SSK Ltd., Ternanagar M/s Regal Impex 2695.0

19. M/s. Daulat SSK Ltd., Halkarni M/s. Lewga International 80.0

20. M/s. Gangapur SSK Ltd., Raghunathnagar M/s. Laxmirath Sales Agency 3033.0

21. M/s. Bhogawati SSK Ltd., Irle. Vairag M/s. Sai Agro International 5000.0